

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
MUMBAI**

REGIONAL BENCH

**Service Tax Miscellaneous Application No. 86865 of 2024**

(On behalf of Respondent)

**In**

**Service Tax Appeal No. 86973 of 2017**

[Arising out of Order-in-Appeal No. PUN-SVTAX-000-APP-39-2017-18 dated 22.05.2017 passed by the Commissioner of Service Tax (Appeals), Pune.]

**M/s. Shree Venkatesh Enterprises**

.....Appellant

(Proprietor: Shri Ashok S Sonawane)  
Flat No. A-13, Satish Graham Sanstha,  
Indapur Road, Tal: Baramati,  
Dist.- Pune - 413 102

*VERSUS*

**Commissioner of Central Tax,  
Pune-II Commissionerate**

.....Respondent

1<sup>st</sup> Floor, GST Bhavan, 41-A,  
Sassoon Road, Opp. Wadia College,  
Pune - 411 001

**APPEARANCE:**

Ms. Priyanka Bait, Proxy Advocate for the Appellant

Shri Dhananjay Dahiwal, Deputy Commissioner, Authorised Representative  
for the Respondent

CORAM:

**HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)**

**HON'BLE MR. M.M. PARTHIBAN, MEMBER (TECHNICAL)**

**FINAL ORDER NO. 86950/2025**

Date of Hearing: 16.12.2025  
Date of Decision: 16.12.2025

**PER: BENCH**

Miscellaneous application filed by the Respondent-Department for the substitution of the jurisdictional Commissioner is allowed, since Appellant has consented to it. Registry to make changes accordingly in the cause-title.

2. Learned Counsel for the Appellant, in submitting Form No. SVLDRS-1 & Form No. SVLDRS-4, requests for withdrawal of the appeal on the ground that they have settled the issue under "Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019" and obtained discharge certificate from the Competent Authority.

3. Learned Authorised Representative has received copies of the same Form No. SVLDRS-1 & Form No. SVLDRS-4 and informs that all entries including appeal number, amount involved, etc. as in order.

4. Taking note of the submission, we dismiss the appeal as withdrawn as has been settled under "Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019".

(Dictated & pronounced in open Court)

**(Dr. Suvendu Kumar Pati)**  
**Member (Judicial)**

**(M.M. Parthiban)**  
**Member (Technical)**